

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/1676/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the 28th March, 2022.

Sub: **Station leave permission.**

Ref:- Letter No. IT.5/2021/106, dated. 23.03.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 25.03.2022 till the morning of 28.03.2022**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District and Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/1675-1676/A, dated 28.03.2022

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Kda